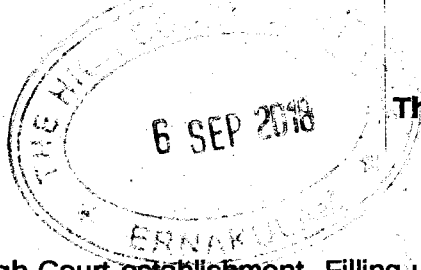


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The High Court of Kerala

Kochi- 682 031  
Dated- 1.9.2018

**Proceedings**

High Court establishment- Filling up of vacancies in the categories of Joint Registrar, Deputy Registrar, Assistant Registrar (H.G.) and Assistant Registrar, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A5- 808/2018/A8 dated 10.7.2018.

**Order No.A5- 44403/2018**

1. Smt.Aney Joseph, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 on temporary basis under the rule read (1) above vice Sri.T.J.Martin, Joint Registrar proceeded on leave preparatory to retirement, as per High Court proceedings read (2) above. Smt.Aney Joseph will hand over the charge of Deputy Registrar to Smt.Jancy Mathew (Sl.No.2) and will take charge as Joint Registrar, High Court from Sri.D.G.Suresh, Joint Registrar, High Court, forthwith.

2. Smt.Jancy Mathew, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above vice Smt.Aney Joseph (Sl.No.1) promoted as Joint Registrar. Smt.Jancy Mathew will hand over the charge of Assistant Registrar to Sri.M.R.Aravindakshan (Sl.No.5) and will take charge as Deputy Registrar, High Court from Smt.Aney Joseph (Sl.No.1) forthwith.

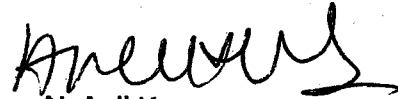
3. Smt.Meena B.Nair, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400 forthwith, on temporary basis under the rule read (1) above vice Smt.Jancy Mathew (Sl.No.2) promoted as Deputy Registrar. As there is no change of duty involved, Smt.Meena B.Nair need not take charge in the newly promoted post/ hand over charge of the post.

4. Sri.M.Aravindakshan, Filing Scrutiny Officer, High Court, now working as Court Officer to the Chief Justice, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar, High Court in the same scale of pay on temporary basis under the rule read (1) above vice Smt.Meena B.Nair (Sl.No.3) promoted as Assistant Registrar (H.G). Sri.M.Aravindakshan is allowed to continue as Court Officer to the Chief Justice.

p.t.o

5. Sri.M.R.Aravindakshan, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the rule read (1) above vice Sri.M.Aravindakshan (Sl.No.4), allowed to continue as Court Officer to the Chief Justice, High Court. Sri.M.R.Aravindakshan will hand over the charge of Filing Scrutiny Officer to Sri.V.Thankachan, Filing Scrutiny Officer, High Court and will take charge as Assistant Registrar, High Court from Smt.Jancy Mathew (Sl.No.2), forthwith.

(By Order)

  
N. Anil Kumar  
Registrar General

To

The Officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Deputy Registrars concerned, High Court  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrars concerned and the Chief Librarian, High Court  
The Accounts Officer, High Court.  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The Finance Wing, High Court.  
The Kerala Judicial Academy, Athani  
The G (Accounts- I & III) Sections, High Court  
The I.T. Section, High Court (for publishing in the High Court website)  
The P.R.O. Section, High Court  
The 'H' Section, High Court  
The 'J' Section, High Court  
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.